

12.56 hrs.

PAPERS LAID ON THE TABLE

Vohra Committee Report

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Sir, I beg to lay on the Table a copy of the Vohra Committee Report (*English version only*). [Placed in Library. See No. L.T. 7925/95]

Notifications under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table a copy each of the following Notification (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act 1955:-

(1) The Fertiliser (Control) (Second Amendment) Order, 1995 published in Notification No. S.O. 459 (E) in Gazette of India dated the 22nd May, 1995.

(2) S.O. 502 (E) published in Gazette of India dated the 5th June 1995 containing corrigendum to the Notification No. S.O. 326 (E) dated the 6th April, 1995.

(3) S.O. 503 (E) published in Gazette of India dated the 5th June, 1995 making certain amendments to the Notification No. S.O. 977 (E) dated the 9th November, 1987.

(4) S.O. 572 (E) published in Gazette of India dated the 26th June, 1995 appointing officers in states to exercise the functions of Controller.

[Placed in Library. See No. L.T. 7926/95]

Copy Right (Amendment) Rules, 1995 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Kumari Selja I beg to lay on the Table:-

(1) A copy of the Copyright (Amendment) Rules, 1955 (Hindi and English Version) published in Notification No. G.S.R. 383 (E) in Gazette of India dated the 5th may, 1995, under sub-section (3) of Section 78 of the Copyright Act, 1957.

[Placed in Library See. No. L.T. 7927/95]

(2) Statement (Hindi and English Versions) showing reasons for delay in laying the Annual Report of the Central Tibetan School Administration, New Delhi, for the year 1993-94.

[Placed in Library See. No. L.T. 7928/95]

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following six Bills passed by the House of Parliament during the last session and assented to since a report was last made to the House on the 25th April, 1995:-

1. The Appropriation (Railways) No. 2 Bill, 1995.
2. The Appropriation (Railways) No. 3 Bill, 1995
3. The Finance Bill, 1995
4. The Appropriation (No.2) Bill, 1995
5. The Indian Penal code (Amendment) Bill, 1995
6. The Assam University (Amendment) Bill, 1995

(ii) I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following six Bills passed by the Houses of Parliament during the Thirteenth Session of Tenth Lok Sabha and assented to by the President:-

1. The Cable Television Networks (Regulations) Bill, 1995
2. The Salary Allowances and Pension of Members of Parliament (Amendment) Bill, 1995.
3. The Cotton Transport Repeal Bill, 1995
4. The National Highway (Amendment) Bill, 1995
5. The National Environment Tribunal Bill, 1995
6. The constitution (Seventy-seventh Amendment) Bill, 1995.

12.57 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Fifty Second Report

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : I beg to present the Fifty-second Report of the Business Advisory Committee.

STANDING COMMITTEE ON RAILWAYS

Fifteenth Report and Minutes

12.57 hrs.

[Translation]

SHRI SOMNATH CHATTERJEE : Sir, I beg to lay on